

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO. 264

TO BE ANSWERED ON THE 30<sup>TH</sup> NOVEMBER, 2021/ AGRAHAYANA 9, 1943 (SAKA)

CANTEENS FOR SERVING & RETIRED CAPFs

264. SHRI G.M. SIDDESHWAR:  
SHRIMATI POONAM MAHAJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of number of Master Canteens and Subsidiary Canteens functioning for serving and retired Central Armed Police Forces (CAPF) personnel;

(b) whether Government has taken any steps to provide quality products in Central Police Canteen (CPC) and also at a subsidised rate as was in the case of CSD canteen for defence personnel and if so, the details thereof and the action taken in this regard; and

(c) whether Government has decided to sell only indigenous products in CPC and if so, the details thereof and the objective behind the move along with the time by which this will be made functional?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) Total 119 Master Bhandars and 1931 Subsidiary Bhandars are functioning for the benefit of serving and retired personnel of Central Armed Police Forces (CAPFs). Besides, 07 Mini Bhandars are also functioning under supervision of Master Bhandars, which are operated by Ex-CAPF Associations.

(b) Quality products are being provided to Central Police Canteen (CPC) now renamed as Kendriya Police Kalyan Bhandar (KPKB) beneficiaries at discounted rates through direct negotiation with the firms/suppliers. To ascertain quality of

the products, all standard parameters as per Government rules/ guidelines are ensured before registration of the products with KPKB. At present, there is no exemption in GST to products sold through KPKB, as available to CSD.

(c) In order to promote domestic industries, it has been decided to sell only "Swadeshi Goods" through the Kendriya Police Kalyan Bhandar (KPKB) with effect from 01.06.2020.

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